

OFFICE OF THE DISTRICT & SESSIONS JUDGE, AZAMGARH.

Administrative Order

For smooth functioning of Motor Accident Claim Tribunal and Principal Judge, Family Court, vide letter no. 6527/Main-B/Admin. (A-3) Allahabad Dated: 19.08.2020, Hon'ble High Court has issued the following directions/guidelines-

"a). The Officer nominated by the District Judge may work as incharge, for the purpose of doing urgent work of Presiding Officer of a Motor Accident Claim Tribunal, in his absence and,

b). In absence of Principal Judge, Family Court, if the Court of Additional Principal Judge, Family Court exists, Presiding Officer of such Court may be incharge of Principal Judge, Family Court and in absence of Principal Judge, Family Court and Additional Principal Judge, Family Court, the officer nominated by District Judge may work as incharge of Principal Judge, Family Court for the purpose of doing urgent work."

In compliance of the guidelines issued by the Hon'ble High Court, following directions are being issued for smooth functioning of the Motor Accident Claim Tribunal and Court of Principal Judge, Family Court, Azamgarh-

(1) Motor Accident Tribunal has not been established in this District yet, however, it is expected that the same will be functional shortly. Therefore, in compliance of the directions/guidelines issued by the Hon'ble High Court, Senior most Judicial officer available at the station will be In-charge of the Motor Accident Claim Tribunal for urgent work with effect from establishment of the said Tribunal in this district.

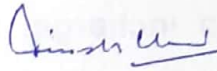
(2) Presently one court of Principal Judge, Family Court and 03 Courts of Additional Principal Judge, Family Court are existing/functional in this district, therefore, in case of leave/absence of all the Presiding Officers of the Family Court, the IInd Senior Most Judicial officer available at the station will be In-charge of the Principal Judge, Family Court, Azamgarh for urgent work.



Inform all concerned accordingly. Let copies of the order be sent to the Presiding Officers of the Family Court, Presiding Officer, MACT (as and when he/she assume his/her charge), President/Secretary, Civil Courts Bar Association, Azamgarh for information. Nodal Officer (Computer) is directed to upload the order on the official website of District Court, Azamgarh as well as official website of the Principal Judge, Family Court (if available, with permission of Principal Judge, Family Court, Azamgarh).

Dated: November 13, 2020.

आधी यल्लुकिर
रमरु
१६/११/२०२०


(Dinesh Chand)
13.11.2020
District Judge,
Azamgarh.